

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH NEW DELHI
ORIGINAL APPLICATION NO. 1373/2024**

IN THE MATTER OF

News items titled "How sand miners laid road across Yamuna between Delhi and Ghaziabad "appearing in the times of India dated 30.11.2024

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NEW DELHI
DATED: 28.10.2025


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IN THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH
NEW DELHI



ORIGINAL APPLICATION NO. 1373/2024

IN THE MATTER OF:

News item titled "How sand miners laid road across Yamuna between Delhi and Ghaziabad" appearing in the Times of India dated 30.11.2024.

DATE OF HEARING: 29.10.2025

SUBMISSION ON BEHALF OF CHIEF SECRETARY (DELHI)
BY SECRETARY (REVENUE) IN COMPLIANCE OF THIS
HON'BLE TRIBUNAL ORDER DATED 10.10.2025.

I, **NEERAJ SEMWAL** S/o Sh.Mukundi Ram Semwal presently posted as Secretary cum Divisional Commissioner Revenue Department, Government of NCT Delhi, do hereby solemnly affirm and state on oath as under.

1. I, the above-named deponent, do hereby solemnly affirm and state that I am well conversant with the facts of the present case and am deposing on the basis of office records.
 - a. That the present matter has been suo-motu registered by this Hon'ble National Green Tribunal, Principal Bench, New Delhi (hereinafter Hon'ble Tribunal) on the basis of



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the news item titled "**How sand miners laid road across Yamuna between Delhi and Ghaziabad**" appearing in the Times of India dated 30.11.2024 regarding the increasing scale of illegal mining in the Yamuna floodplain between Alipur in North Delhi and Panchayara in Ghaziabad.

2. That the present affidavit is being filed in compliance with the directions of the Hon'ble National Green Tribunal, Principal Bench, New Delhi, contained in order dated 10.10.2025 in O.A. No. 1373/2024 titled "News Item titled – How sand miners laid road across Yamuna between Delhi and Ghaziabad".

3. That in compliance of the above directions, the Joint Inter-State Task Force (JISTF) was formally constituted. On 10.10.2025, Hon'ble NGT directed Chief Secretary GNCTD to nominate officers for the JISTF. Accordingly, Worthy Chief Secretary nominated officers from North District and North-East District for JISTF. Subsequently, an order has been issued dated 24.10.2025 (Annexure–A), operationalising the JISTF on the Delhi side.

4. That the JISTF comprises officers from Revenue Administration, Law & Order, Technical (I&FC), Land Management (DDA), and Enforcement (Transport Department). The detailed district-wise nomination is as under:



[Handwritten signature]

**** (A) North District ****

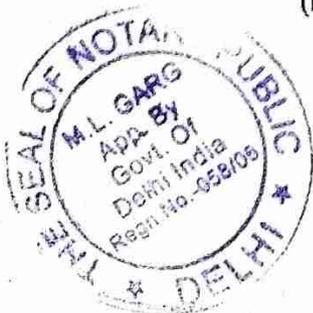
1. Additional District Magistrate (North District) – Nodal officer
2. Sub-Divisional Magistrate, Alipur – convener
3. Assistant Commissioner of Police (ACP), concerned Sub-Division (Outer North) – Member
4. Executive Engineer, Irrigation & Flood Control (North Zone) – Member
5. Deputy Director (Land Management)/Representative of DDA (North Zone) – Member
6. Enforcement Officer, Transport Department (North Zone) – Member

**** (B) North-East District ****

1. Additional District Magistrate (North-East District) – Nodal Officer
2. Sub-Divisional Magistrate, Karawal Nagar – Convener
3. Assistant Commissioner of Police (ACP), concerned Sub-Division (North-East) – Member
4. Executive Engineer, Irrigation & Flood Control (North-East Zone) – Member
5. Deputy Director (Land Management)/Representative of DDA (North-East Zone) – Member
6. Enforcement Officer, Transport Department (North-East Zone) – Member

5. That following its constitution, the nominated officers have commenced coordination with counterparts from Ghaziabad and Baghpat (U.P.) for inter-state monitoring. The JISTF has been tasked to:

- (i) Conduct joint patrolling and inspections in Yamuna floodplain



areas.

(ii) to make requisite joint visits and hold joint meetings and to coordinate with U.P. counterparts for interstate enforcement

(iii) Prepare and submit Action Taken Reports (ATRs) before the Hon'ble Tribunal and ensure uploading of ATRs/minutes on the websites of the concerned District Magistrates of GNCT of Delhi

6. That the functional framework for patrolling, enforcement, and reporting has been put in place in line with the Hon'ble Tribunal's directions.

7. That a copy of the Order dated 24.10.2025 for constituting the JISTF for North and North-East Districts, is annexed herewith and marked as Annexure-A.

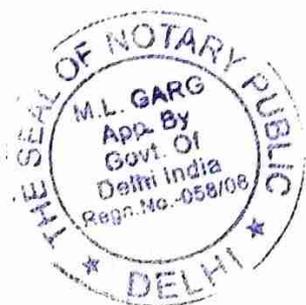
Based on the above facts, the present nomination is being respectfully submitted for kind consideration before this Hon'ble Tribunal. The undersigned assures that the directions and orders passed by this Hon'ble Tribunal shall be complied in toto and in true spirit.

DEPONENT

(Neeraj Semwal)

Secretary (Revenue)/Divisional Commissioner

NEERAJ SEMWAL, AS
Secretary (Revenue)
& Divisional Commissioner
Govt. of NCT of Delhi
5, Sham Nath Marg, Delhi-54



ATTESTED

Notary Public, Delhi, India

28 OCT 2025

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GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE SUB DIVISIONAL MAGISTRATE (ALIPUR)
D.M. NORTH OFFICE COMPLEX, G.T. KARNAL ROAD, ALIPUR, DELHI-36
F. No. MISC/SDM/Alipur /2023/6799-6815
ORDER

Dated 24/10/2025

Subject: Constitution Joint Inter-State Task Force for monitoring of mining activities in Yamuna floodplains.

In compliance with Hon'ble NGT order dated 10.10.2025 in O.A. No. 1373/2024, Joint Inter-State Task Force for monitoring of mining activities are hereby constituted for North District and North-East District with the following officers:

North District

Sr No	Designation	Role
1	ADM (North)	Nodal Officer
2	SDM (Alipur)	Convener
3	ACP (concerned Sub-Division), Delhi Police	Member
4	Executive Engineer, I&FC (North Zone)	Member
5	Deputy Director (Land Management) Representative of DDA (North Zone)	Member
6	Enforcement Officer, Transport Department (North Zone)	Member

North East District

Sr No	Designation	Role
1	ADM (North-East)	Nodal Officer
2	SDM (Karawal Nagar)	Convener
3	ACP (concerned Sub-Division), Delhi Police	Member
4	Executive Engineer, I&FC (North-East Zone)	Member
5	Deputy Director (Land Management), Representative of DDA (North-East Zone)	Member
6	Enforcement Officer, Transport Department (North-East Zone)	Member

Functions:

1. To conduct joint patrolling and inspections in Yamuna floodplain areas.
2. To make requisite joint visits and hold joint meetings and to coordinate with District Ghaziabad & District Baghpat (U.P.) for inter-state enforcement.
3. To prepare Action Taken Reports (ATRs) for submission to higher authorities and ensure compliance of Hon'ble NGT directions and to upload the minutes of meetings and action taken reports on the websites of concerned District Magistrates of Government of NCT of Delhi.

This order shall with take immediate effect.

These issues with the prior approval of the Competent Authority



s/r/kanf
24/10/2025
DR. SHRIKANT R. TAPDIYA
SUB DIVISIONAL MAGISTRATE
ALIPUR, DELHI

Copy to:

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1. OSD to Chief Minister(Delhi) office of 3rd Delhi Secretariat, IP Estate, New Delhi, Delhi 110002 – for kind information.
2. SO to Chief Secretary, GNCT of Delhi – for kind information.
3. PS to Principal Secretary (Revenue) UP 2nd Floor Lucknow Shashtri Bhawan UP 226001 for kind information.
4. PS to Commissioner of Police, Delhi – for kind information.
5. PS Divisional Commissioner, GNCT of Delhi – for kind information.
6. District Magistrate (North) / District Magistrate (North-East) – for information.
7. DM Ghaziabad / DM Baghpat (U.P.) – for information.
8. Director, DDA – for information and necessary action.
9. Additional District Magistrate (North / North-East) – for necessary action.
10. SDM, Alipur / SDM, Karawal Nagar – for necessary action.
11. ACP (concerned Sub-Divisions), Delhi Police – for necessary action.
12. Executive Engineer, I&FC (North Zone / North-East Zone) – for necessary action.
13. Deputy Director (LM), DDA (North Zone / North-East Zone) – for necessary action.
14. Enforcement Officer, Transport Department (North / North-East Zone) – for necessary action.
15. Chief Engineer, Irrigation & Flood Control Dept. – for information.
16. PA to Commissioner, Transport Dept. – for information.
17. Guard File



shrikant
24/10/2025
DR. SHRIKANT R. TAPDIYA
SUB DIVISIONAL MAGISTRATE
ALIPUR, DELHI

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1373/2024

IN THE MATTER OF:

News item titled "How sand miners laid road across Yamuna between Delhi and Ghaziabad" appearing in the Times of India dated 30.11.2024.

DATE OF HEARING: 29.10.2025

AUTHORISATION OF SH. NEERAJ SEMWAL, DIVISIONAL COMMISSIONER, GOVT. OF NCT OF DELHI TO FILE RESPONSE ON BEHALF OF THE CHIEF SECRETARY, GOVT. OF NCT OF DELHI

I, Rajeev Verma S/o Sh. Shyam Singh Verma, working as Chief Secretary, Govt. of NCT of Delhi, do solemnly affirm that I have perused and approved the affidavit being filed pursuant to order dated 10.10.2025 in O.A. No. 1373/2024.

Further, I hereby authorize Sh. Neeraj Semwal, Divisional Commissioner, Govt. of NCT of Delhi to file the response affidavit on my behalf (i.e. on behalf of the Chief Secretary, Govt. of NCT of Delhi).

**(RAJEEV VERMA)
Chief Secretary,
Govt. of NCT of Delhi**